

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 139
(IB)-40(PB)/2017

IN THE MATTER OF:

Vedika Nuts Crafts Pvt. Ltd. Petitioner

Order under Section 10 of Insolvency & Bankruptcy Code, 2016

Order delivered on 10.10.2019

Coram:

CHIEF JUSTICE (RTD.) M.M. KUMAR
Hon'ble President

DR. V.K SUBBURAJ
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Liquidator: Mr. Shashi Kant, Advocate.

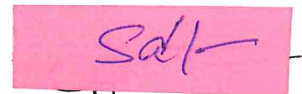
ORDER

Fresh memo of parties is taken on record.

Notice of the application to the non applicants/respondents as per the memo of parties.

Process dasti as well.

List for further consideration on 01.11.2019.



(M.M.KUMAR)
PRESIDENT



(DR. V.K SUBBURAJ)
MEMBER (TECHNICAL)